

V

C.A.No. 8831-8832 OF 2003  
ITEM NO.114

COURT NO.6

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 8831-8832 OF 2003

PATAN MUNICIPALITY APPELLANT (S)

VERSUS

SHAH PRADIPKUMAR KANTILAL & ORS. RESPONDENT(S)  
(With office report )

Date: 25/08/2004 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant(s)  
Mr. Mahendra Anand, Sr.Adv.  
Mr. A.P. Medh, Adv.

For Respondent(s)Mr. R.P. Bhatt, Sr.Adv.  
Mr. M.A. Chinnasamy, Adv.

StateMs. H. Wah, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List after six weeks.

Sarita (Shelly Sengupta)  
Court Master